

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/150/2013

Date : 11.11.2013

I

Shri Ashok Kumar Sharma-II, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Malpura (Tonk)** who has been appointed as **Spl. Judge, NDPS Cases Court No.2, Chittorgarh**, vide Government Order No.F.27(17)Nyay/2006 Part dated 11.11.2013, is hereby relieved with immediate effect to join his new assignment.

II

Shri Nawal Kishore Sharma, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.3, Beawar(Ajmer)** who has been appointed as **Judge, Family Court, Chittorgarh**, vide Government Order No.F.9(1)Nyay/98 Part dated 11.11.2013, is hereby relieved with immediate effect to join his new assignment.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. Dated 23.11.1998.

III

The following officers are appointed/posted till further orders, as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect :-

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
	AJMER JUDGESHIP	
1.	Puran Kumar Sharma ADJ No.1, Beawar	ADJ No.2, Beawar
2.	Puran Kumar Sharma ADJ No.1, Beawar	ADJ No.3, Beawar
	Tonk Judgeship	
3.	Rajendra Kumar ADJ, Tonk	ADJ, Malpura

NOTE :-

1. **Shri Rajendra Kumar** who has been appointed as P.O. of out lying Court in addition to his own duties shall hold Court at **Malpura** at least for three days in alternative week.

2. **Shri Puran Kumar Sharma** who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


11/11/13
REGISTRAR GENERAL